Shri Hathi: The report is already ready. So far as the displaced persons' question is concerned, that is being looked after by another committee.

## सह-अस्तित्व के सिद्धान्त

≉९७८०. श्री रघुनाथ सिंहः क्या प्रधान मंत्री यह बताने की कृपा करांगे किः

(क) कि कितने दंशों ने भारत & सइ-अस्तित्व के सिद्धान्तों को स्वीकार किया हैं ; और

(स) क्या यह सच हैं कि प्ज्यपाद पौप ने भी उनका समर्थन किया हैं ?

बॅद्दीशक-कार्थ उपमंत्री (भी अनिझ कै बन्दा) : (क) शायद इशारा उन पांच सिद्धान्तों की ओर हैं जो कि आम तॉर से पंचशील के नाम से जाने जाते हैं । नॉ द'शों ने खास तॉर पर यह राय जाहिर की हैं कि यह सिद्धान्त सब राष्ट्रों के लिये श्रद्धा के योग्य हैं । इसके अलावा यह भावना बढ़ती जा रही हैं कि अन्तर्राष्ट्रांय सम्बन्धों में इन सिद्धान्तों की तरफ ज्यादा ध्यान दिया जाय ।

(ख) प्ज्यपाद पोप ने इन विशेष सिद्धान्तों का कोई जिकर नहीं किया है मगर अखबारों से माल्म होता है कि उन्होंने सब राष्ट्रों से शान्तिपूर्वक मिल जुल कर रहने की प्रार्थना की हैं।

श्री रचुनाथ सिंह : जिन नॉ दंशों ने को-एग्सिस्टॉस के सिद्धान्त को स्वीकार किया है, क्या हम उनके नाम जान सकते हैं ?

Shri Anii K. Chanda: Yes. Burma, China, India, Indonesia, Laos, Nepal, Democratic Republic of Viet Nam, Yugoslavia, and Cambodia.

Dr. Snresh Chandra: May I know whether Government are aware of the propagation of Panch Shila even in the United States?

Shri Anil K. Chanda: No, we have no such information.

## REHABILITATION OF EAST PAKISTAN DISPLACED PERSONS

\*1781. Thakur Lakshman Singh Charak: Will the Minister of Rehabilitation be pleased to state:

(a) whether there is any proposal to assist the displaced persons from East Pakistan to form Co-operative Societies for purposes of rehabilitation; and

(b) if so, the steps taken so far to implement the proposal?

## The Minister of Rehabilitation (Shri Mehr Chand Khanna): (a) Yes.

(b) A list of Co-operative Societies already formed and working is laid on the Table of the Lok Sabha [See Appendix VIII, annexure No. 62].

The State Governments are continuing their efforts to form more Cooperatives.

Thakur Lakshman Singh Charak: May I know when these societies were registered, and how far they have progressed?

Shri Mehr Chand Khanna: The number of societies is fairly large, and I am not in a position to give information about the registration of each society. But if the hon. Member is very particular about any particular society, and wants information, I shall be glad to supply him the same.

Thakur Lakshman Singh Charak: Could the hon. Minister give us information as to the average number of persons in each society?

Shri Mehr Chand Khanna: The societies are of different nature. This question relates to East Bengal and not to West Pakistan. The societies are housing societies, production societies and various other societies. 2 APRIL 1955

Shrimati Renu Chakravartty: May I know whether any co-operatives have been formed on agricultural land for peasants?

Shri Mehr Chand Khanna: I cannot volunteer an answer offhand.

DEMONSTRATION OF PLANTS IN VILLAGES

\*1782. Shr] Morarka: Will the Minister of Commerce and Industry be pleased to state whether Government propose to hold demonstrations of small plants such as agricultural implements in rural areas, to utilise the skill of village craftsman and thus stimulate progress in those areas?

The Deputy Minister of Commerce and Industry (Shri Kanungo): It is presumed that the hon. Member refers to recommendation VI (3) Small Plants for Demonstration mentioned at page 9 of the Ford Foundation Team's Report on Small Scale Industries in India, If so, the answer is in the affirmative.

Shri Morarka: May I know whether Government have started any such plant for the production of agricultural implements, and if so, where?

Shri Kanungo: Several units have been working, and they are at Jorhat, Muzzafarpur, Gandhinagar, Bhopal, Nilokheri, and several other places. There are 18 altogether for agricultural implements, which are being worked.

Shri Morarka: May I know whether Government have sanctioned any definite sum of money for the development of such plants?

Shri Kanungo: Yes, for these units which are working the cost of the scheme is Rs. 28,58,996. A part of it is met by the Ford Foundation.

Shri Morarka: May I know whether it is the intention of Government that ultimately these plants should be sold to the agriculturists or the private people?

Shri Kanungo: All depends the purpose is that these units should be multiplied. Shri Heda: May I have an idea of the cost of the plant, so that we may know which class of people would ultimately take it over?

**Shri Kanungo:** The idea is that village blacksmiths would improve their technique. It is not a sort of factory or anything like that. It is only improving the tools a little bit.

SPIRITUOUS MEDICINAL PREPARATIONS

\*1783. Shri Ibrahim: Will the Minister of Commerce and Industry be pleased to state:

(a) whether there is any proposal before the Central Government to empower the State Governments to control the sale, manufacture, import and export of spirituous medicinal preparations; and

(b) if so, when this proposal is likely to materialise?

The Deputy Minister of Commerce and Industry (Shri Kanungo): (a) and (b). A Bill to control the inter-State trade and commerce in spirituous medicinal and other preparations has already been introduced in the Lok Sabha on the 24th March, 1955.

Shri Ibrahim: May I know the steps taken so far to ensure the strength of the spirituous medicinal preparations?

Shri Kanungo: I could not catch the question.

**Mr. Speaker:** What steps have Government taken to ensure adequate supply...

Shri Ibrahim: Strength.

Mr. Speaker:....of medicinal preparations? I think the hon. Member will get an opportunity of discussing this point when the Bill comes up before the House.

RICE FLOUR AND OIL MILLS

\*1784. Shri Bibhuti Mishra: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the Government of Bihar have requested the Central Government to ban the opening of new rice, flour and oil